

Name of the Corporate Debtor: DEHRADUN HIGHWAYS PROJECT LIMITED; Date of Commencement of CIRP: 18.09.2020; List of Creditors as on: 08.04.2022

Annexure-3

Summary of List of Secured Financial Creditors (other than financial creditors belonging to a class of creditors) w.r.t. Form C

Sr. No.	Name of Creditor	Nature of Claim	Details of Claim received		Details of Claim admitted		Whether related party?	% Voting Share in CoC	Amount of Claim under Verification (Rs.)	Amount of Contingent Claim (Rs.)	Details of Security Interest	Details of guarantee, if any, held in relation to claim	Amount of any mutual credit, debts etc. - may be set off against the claim, if any (Rs.)	Details of any mutual credit, debts etc. - may be set off against the claim, if any	Amount of claim inadmissible	Reason for Claim not admitted	Remarks, if any
			Date of Receipt	Amount Claimed	Date of admission/ updation	Amount of claim admitted (Rs.)											
1	ICICI Bank Limited	Secured FC(In Consortium)	01.10.2020	6,03,22,55,030	03.10.2020	6,03,22,55,030	No	51.48	0	0	Annexure 3(A)	Annexure 3(A)	0	0	-	-	-
2	Bank of India	Secured FC(In Consortium)	30.09.2020	2,99,14,07,090	03.10.2020 / revised admitted on 27.10.2020	2,59,29,88,375	No	22.13	0	0	Annexure 3(A)	Annexure 3(A)	0	0	39,84,18,715	Admitted as per terms of facilities	-
3	Punjab & Sind Bank	Secured FC(In Consortium)	01.10.2020	77,32,78,193	03.10.2020	77,32,78,193	No	6.60	0	0	Annexure 3(A)	Annexure 3(A)	0	0	-	-	-
4	Union Bank of India	Secured FC(In Consortium)	01.10.2020	65,75,09,592	03.10.2020	65,75,09,592	No	5.61	0	0	Annexure 3(A)	Annexure 3(A)	0	0	-	-	-
5	Punjab National Bank, (Earlier-Oriental Bank of Commerce)	Secured FC(In Consortium)	24.09.2020	58,53,37,496	03.10.2020	58,53,37,496	No	5.00	0	0	Annexure 3(A)	Annexure 3(A)	0	0	-	-	-
6	Bank of Baroda (Dena Bank)	Secured FC(In Consortium)	28.09.2020	55,30,70,813	03.10.2020	55,30,70,813	No	4.72	0	0	Annexure 3(A)	Annexure 3(A)	0	0	-	-	-
7	THE FEDERAL BANK LIMITED	Secured FC(In Consortium)	23.10.2020	52,36,06,300	27.10.2020	52,36,06,300	No	4.47	0	0	Annexure 3(A)	Annexure 3(A)	0	0	-	-	-
Total				12,11,64,64,514		11,71,80,45,799		100	0	0			0	0	398418715		

Annexure- 3 (A)

Security Interest for the Term Loan Credit facilities granted Under Consortium of Bank of India is as follows:

a) Primary security:

1. A first ranking pari-passu charges by way of hypothecation of all monies lying in the Escrow account in to which all the investment in the project and all the project revenues are to be deposited provided that the charge of security trustee for the benefit of the senior lenders shall only be to the extent of the waterfall of priorities as provided in the escrow agreement and not beyond that;

2. A First ranking pari passu charge by way of hypothecation/assignment of rights, title, claim and demands of the borrower under the project agreement i.e. the concession agreement, the substitution agreement, the EPC contract, the escrow agreement, state support agreement, insurance contracts, O & M Contract, if any, in favour of the security trustee acting for the benefit of the senior lenders to the extent permitted in accordance with the provision of substitution agreement;

b) Collateral Security:

Pledge of 51% (Fifty One percent) of the equity shares held by the M/s ERA Infra Engineering Ltd. (the "Pledge shares") being the promoter in the equity capital of the borrower during the tenor of the rupee facility.

c) Personal Guarantee:

Irrevocable and unconditional deed of Guarantee of Shri H.S. Bharana